

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 67(ND)2008
C. A. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.08.2017**

NAME OF THE COMPANY: M/s. Satish Kumar Goyal V/s M/s. Sona Casting Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

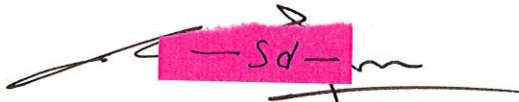
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: For Petitioner (s): Mr. M.L. Sharma , Advocate

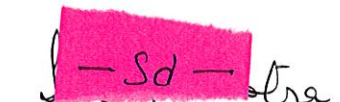
For Respondent (s): Mr. Abhay K. Das, Advocate for R-1 to 4

Order

Petitioners have addressed their arguments. The respondents shall address their argument in CP no. 67 of 2008. To come up on 11th August 2017.


[S.K. MOHAPATRA]
MEMBER [T]

(Shipra Mittal)


[INA MALHOTRA]
MEMBER [J]